

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 244 OF 2016

AND

APPEAL NO. 245 OF 2016

Dated: 21st February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Power Company of Karnataka Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Pravesh Thakur
h/f Mr. D. L. Chidanand

Counsel for the Respondent(s) : Ms. Ramni Taneja for R-2
Ms. Soumya Singh for R-3

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **27.05.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/pk